

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Contempt Petition No. 43/2016 in

Original Application No. 140 of 2015

This the 11th day of December, 2018

Hon'ble Ms. Jasmine Ahmed, Member – J

Hon'ble Mr. Devendra Chaudhry, Member - A

Shri Rajpal Singh, S/o Shri Ramkala, working as Dy. SP CBI
ACB Lucknow R/o 3/128-129, Vishwas Khand, Gomti
Nagar, Lucknow.

..... Applicant

By Advocate: None present for the applicant.

VERSUS

1. Sri Sanjay Kothari, Secretary to Govt. of India, Ministry of Personnel, Public Grievance and Pensions, Department of Personnel and Training, North Block, New Delhi.
2. Shri Anil Sinha, The Director, Central Bureau of Investigation, CBI Head Office, Lodhi Road, New Delhi.
3. Shri Vineet Vinayak, The Joint Director (Adm.), Central Bureau of Investigation, CBI Head Office, Lodhi Road, New Delhi.
4. Shri R.K. Dutta, Spl. Director/CBI, I/c Joint Director (Lucknow zone), Central Bureau of Investigation, 7, Naval Kishore Road, Hazratganj Lucknow.
5. Shri Pranav Kumar, Head of Branch, CBI, ACB, 7, Naval Kishore Road, Hazratganj Lucknow.

..... Respondents

By Advocate: Sri Rajesh Katiyar

O R D E R (ORAL)

Delivered by: **Hon'ble Ms. Jasmine Ahmed, Member - J**

None present for the applicant even on the revised call.

Sri Rajesh Katiyar present for the respondents.

2. Learned counsel for the respondents handed over a letter dated 13.08.2018 written by the applicant wherein the applicant has stated that he wants to withdraw the representation for voluntary retirement. Counsel for the respondents stated that the respondents have already forwarded the request of the applicant to the competent authority to take further necessary action.

3. Accordingly, the contempt petition stands dismissed having been infructuous.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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